

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal no. 127 of 2014 &
IA No, 226 of 2014**

Dated : 13th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s OPG Power Generation Pvt. Ltd. ... Appellant (s)
Versus
TANGEDCO & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Kamal Budhiraja
Mr. Aman Gupta**

ORDER

Admit. Since the issue is very small, we deem it proper to issue short notice to the Respondents returnable on 19.05.2014, so that we could dispose of the main Appeal by giving appropriate direction to the State Commission after hearing the parties. Hence issue notice. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

In view of the urgency, post the matter for hearing on **19.05.2014**. In the meantime, no coercive action be taken by the Respondent No.1-TANGEDCO against the Appellant.

**(Rakesh Nath)
Technical Member
TS/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**